GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3754 ANSWERED ON:19.04.2010 WELFARE OF SCS AND OBCS

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of centrally sponsored schemes and welfare programmes including social security schemes being implemented by the Government for welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) in various States in the country including Tamil Nadu, State-wise;
- (b) whether the aims and objectives of the welfare schemes have not been achieved;
- (c) if so, the details thereof alongwith the reasons therefore;
- (d) the details of funds allocated and spent under each scheme during the last three years, State-wise; and
- (e) the steps being taken including constitution of central body to monitor the project sanctioned from central funds and the outcome thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (d) A multi-pronged strategy has been adopted for the educational and socio-economic development of the Scheduled Castes (SCs) and Other Backward Classes (OBCs). Major Centrally Sponsored Schemes being implemented for the development of SCs and OBCs in various States including Tamil Nadu are mentioned in the statement at Annexure-I. During the year 2009-10 a Centrally sponsored pilot scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) has been approved for integrated development of 1000 villages with more than 50% SC population in 5 states of the country.

Development of target groups through implementation of these schemes is an ongoing process. Amount of central assistance released under these schemes to States/UTs, during 2007-08 to 2009-10 is given in statement at Annexure-II. Release of funds to the States is based on the progress and Utilisation Certificate of the previous years.

(e) The Ministry monitors implementation of these schemes through physical and Financial progress reports received from State /UT Administrations. Periodic review meetings of various schemes are also held with various stake holders. Review of schemes is also conducted in the Annual Conference of State Welfare Ministers/Secretaries of Social Justice.